

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 727**

TO BE ANSWERED ON NOVEMBER 21, 2019

HOUSES CONSTRUCTED UNDER PMAY

NO. 727. SHRI MANICKAM TAGORE B.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details about the total number of houses constructed under Pradhan Mantri Awas Yojana (PMAY) till now, State-wise;**
- (b) whether the major construction projects under this plan are running slow and the number of beneficiaries restricted;**
- (c) if so, the details of total number of beneficiaries till now, State-wise; and**
- (d) the steps taken by the Government to speed up the project proposed under this plan?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs), for addressing the housing requirement in urban areas. States/Union Territories (UTs) have undertaken demand survey under the Scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 lakhs.

Based on the project proposals received from States/UTs, total 93,00,949

houses have so far been sanctioned for beneficiaries under the Scheme; out of this, 55,40,801 are at various stages of construction and 28,06,465 are completed. State/UT-wise details of houses sanctioned/grounded for construction/completed are at Annexure.

(d): In order to achieve the vision of “Housing for All” by 2022, following steps have been taken by MoHUA for effective implementation of the scheme:

i. States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March, 2020 so that construction of all houses may progressively be completed by 2022.

ii. State/UTs have also been requested to expedite the grounding/completion of already sanctioned projects/houses.

iii. Central Sanctioning and Monitoring Committee (CSMC) constituted under the chairmanship of Secretary, MoHUA meets every month to sanction central assistance for new projects and reviews the progress of the Mission

iv. To ensure availability of funds, in addition to budgetary resources, National Urban Housing Fund (NUHF) for Rs 60,000 crore has been created for raising Extra Budgetary Resources (EBR) in phases for rapid implementation of PMAY(U).

v. Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.

vi. Alternative and innovative technologies have been identified from across the globe through a challenge process under Global Housing Technology Challenge- India (GHTC-India) for rapid delivery of houses.

vii. State Level Sanctioning and Monitoring Committee (SLSMC) under chairmanship of Chief Secretary of the concerned State/UT reviews the progress of implementation of the Mission at the State level.

States/UTs wise details of Houses Sanctioned for Beneficiary households along with houses grounded for construction and completed under PMAY(U)

S.No.	State/UTs	No. of Houses Sanctioned for beneficiary households	No. of Houses Grounded for Construction	No. of Houses Constructed/ completed
1	A&N Island (UT)	612	36	20
2	Andhra Pradesh	13,75,149	6,88,961	3,12,898
3	Arunachal Pradesh	7,230	6,870	1,645
4	Assam	96,957	50,368	15,395
5	Bihar	3,02,634	1,45,447	58,212
6	Chandigarh (UT)	296	5,256	5,256
7	Chhattisgarh	2,54,092	1,72,489	61,752
8	D&N Haveli (UT)	4,812	3,900	2,088
9	Daman & Diu (UT)	1,211	818	670
10	Delhi (UT)	15,947	56,527	39,927
11	Goa	727	668	668
12	Gujarat	5,96,238	4,81,243	3,43,649
13	Haryana	2,66,147	43,160	18,160
14	Himachal Pradesh	9,919	7,198	2,740
15	Jammu & Kashmir (UT)	45,969	24,646	5,266
16	Jharkhand	1,96,892	1,30,099	68,021
17	Karnataka	5,91,137	3,25,783	1,57,741
18	Kerala	1,25,356	95,851	56,657
19	Ladakh (UT)	1,777	847	342
20	Lakshadweep (UT)	-	-	-
21	Madhya Pradesh	7,51,658	5,42,286	2,93,612
22	Maharashtra	11,42,152	4,41,419	2,47,306
23	Manipur	42,823	24,291	3,206
24	Meghalaya	4,671	1,571	1,067
25	Mizoram	30,259	10,220	2,113
26	Nagaland	32,001	20,552	3,849
27	Orissa	1,42,331	94,474	54,727
28	Puducherry (UT)	13,375	8,112	2,581
29	Punjab	79,310	43,455	17,884
30	Rajasthan	1,96,614	1,06,627	73,163
31	Sikkim	536	508	243
32	Tamil Nadu	7,33,166	5,48,846	2,57,011
33	Telangana	2,15,242	1,82,302	95,798
34	Tripura	80,427	50,923	38,761
35	Uttar Pradesh	14,51,384	8,70,251	3,50,810
36	Uttarakhand	37,862	19,171	11,362
37	West Bengal	4,07,993	2,89,583	1,55,822
	Total*	93,00,949	55,40,801	28,06,465

*Including additional 46,043 CLSS houses for which interest subvention subsidy has been released recently to Central Nodal Agencies(CNAs) for disbursement